GOVERNMENT OF INDIA MINES LOK SABHA

UNSTARRED QUESTION NO:2094 ANSWERED ON:24.08.2012 EXPORT OF IRON ORE Kora Shri Madhu

Will the Minister of MINES be pleased to state:

- (a) whether the Government has permitted the export of 62 per cent grade iron ore (FE);
- (b) the quantity and value of various grade iron ore exported during each of the last three years and the current year;
- (c) whether there have been complaints regarding the difference in the quantity of iron ore exported during the last three years and the quantity permitted by the State Governments;
- (d) whether the iron ore traders and mine owners are exporting the 62 per cent proportional grade iron ore by mixing the iron ores of the grade of more than 62 per cent and the grade of less than 62 per cent in violation of the rules thereby causing loss of national resources and also revenue; and
- (e) if so, the corrective steps being taken by the Government to check the loss of revenue and that of national resource?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) FOR MINES (SHRI DINSHA PATEL)

(a) to (c): Export of iron ore is regulated by the EXIM Policy of Government which provides that export of iron ore upto 64% Fe grade is free and any iron ore higher than 64% Fe grade shall be exported through MMTC Limited. Further the EXIM Policy provides that Iron ore concentrate and iron ore pellets produced by M/S Kudremukh Iron ore Company Limited shall be exported by them only. The total quantity and value of iron ore exported during last three years is given below:-

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Year Quality(in million Value(in Rs. crore) tonnes)

2009-10 1234.31 3327.02

2010-11 996.53 43391.3

2011-12 573.521 28323.25
(Source TRU)
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The State Government does not lay down quota for export of iron ore.

- (d): Export of all grades of iron ore, including blended ore is guided by the EXIM Policy and there is no loss of revenue.
- (e): Does not arise in view of (d) above.